

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7865/2009

SHREE CHOUDHARY TRANSPORT CO.

Appellant(s)

VERSUS

INCOME TAX OFFICER

Respondent(s)

Date : 15-01-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s) Mr. Puneet Jain, Adv.
Mr. H.D. Thanvi, Adv.
Mr. Rishi Matoliya, Adv.
Ms. Christi Jain, Adv.
Mr. Shashank Shekhar, Adv.
Ms. Sheetal Rajput, Adv.
Mr. Sarad Kumar Singhania, AOR

For Respondent(s) Mr. Vikramjit Banerjee, ASG (NP)
Mr. V. Shekhar, Sr. Adv.
Ms. Praveena Gautam, Adv.
Ms. Purnima Bhat Kak, Adv.
Ms. Siddhartha Sinha, Adv.
Mr. Abhishek Mahajan, Adv.
Mrs. Anil Katiyar, AOR
Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

Written submissions by the appellant be
filed within one week from today. One week's time
thereafter is granted to the respondent to file
written submissions.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

